

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No222
CP(CAA)/60(AHM)2021
in
CA(CAA)/36(AHM)2021

Proceedings under Section 230-232
Co.Act,2013

IN THE MATTER OF:

Excelsource International Pvt Ltd
Cool N care Technologies Pvt Ltd
Solutions 4 energy Pvt Ltd
Golf Way Leisure Pvt Ltd
Redcliffe Real Estate Pvt Ltd
House & Life Technology Pvt Ltd
Jaiveek Agro Biotech Pvt Ltd
Metmin Resource Consultants Pvt Ltd

.....Applicant

.....Respondent

Order delivered on 27/09/2022

Coram:

Dr.Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Navin Pahwa, Sr. Adv.
For the Respondent :

ORDER

List on high on board for hearing on 29.09.2022.

-Sd-

AJAI DAS MEHROTRA
MEMBER (TECHNICAL)

-Sd-

DEEPTI MUKESH
MEMBER (JUDICIAL)